

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

**CAUSE LIST OF MISCELLANEOUS APPLICATIONS
FOR 06-DECEMBER-2024 (FRIDAY)**

Following all cases are adjourned.

**BEFORE SHRI SANJAY GARG, JUDICIAL MEMBER
AND SHRI RAJESH KUMAR, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	31	KOL	2024	2011-2012	[D] M/S. FORUM PROJECTS PVT. LTD.	C	SG/JM

**BEFORE SHRI RAJESH KUMAR, ACCOUNTANT MEMBER
AND SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	51	KOL	2023	2008-2009	[A] M/S. ENFIELD VYAPAAR PVT. LTD.	B	RK/AM

STAY APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	SA	11	KOL	2024	2021-2022	[A] RECKITT BENCKISER INDIA PRIVATE LIMITED	C	

**BEFORE SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER
AND SHRI SANJAY AWASTHI, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	14	KOL	2024	00	[D] JOYGOPALPUR YOUTH DEVELOPMENT CENTRE.	B	PKC/JM
2	MA	15	KOL	2024	00	[D] SUCHANA TEA UTTOR CHANDIPUR COMMUNITY SOCIETY.	B	PKC/JM


**Assistant Registrar
05-Dec-2024**